# 433 Written Answers

(b) if so, what action has been taken in the matter.

THE MINISTER OP FINANCE (SHRI MORAHJI R. DESAI): (a) Yes, Sir.

(b) The matter is under consideration.

## IAS AND IPS OFFICERS APPOINTED FROM EACH STATE

126. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons appointed to the Indian Administrative and Indian Police Services from each State during the years 1958-59, 1959-60 and 1960-61; and

(b) the number of persons amongst them who belong to Scheduled Castes/ Scheduled Tribes and other Backward Communities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Two statements giving the requisite information are attached. *[See* Appendix XL, Annex-ure No. 9.]

(b) Apart from the Scheduled Castes/Tribes, there is no provision for the reservation of appointments or posts in favour of any other backward communities.

## STEEL PLANT IN GOA

127. SHRI SITARAM JAIPURIA: Will the Minister of Steel and Heavy INDUSTRIES be pleased to state:

(a) whether Government propose to set up a steel plant in Goa; and

(b) if so, when it will be set up?

THE MINISTER OF STEEL, AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). There is no proposal to set up a steel plant in Goa during the Third Plan period. The items to be included in the Iron and Steel Programme for the Fourth Plan are to be considered by a Steering Group recently constituted 'or this purpose. This Group may consider this question also.

to Question\*

128. [Transferred to the 17th August, 1962.]

### VACANCIES RESERVED FOR SCHEDULE CASTE S/SCHEDULED TRIBES

129. SHRIMATI DEVAKI (GOPI DAS): Will the Minister of HOMI AFFAIRS be pleased to state:

(a) how many vacancies of gazetted and non-gazetted posts under the Central Government were reserved for the Scheduled Caste/Scheduled Tribe candidates during the period from 1st Arril, 1960 to 31st March, 1962; and

(b) how many of them were filled up by the candidates not belonging to the above categories during the  $s^{106}$  period?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRIMATI IVARAGATHAM CHANDRASE-KHAR): (a) und (b) The information required is I eing collected. A statement will be laid on the Table of the House as scxn as possible.

### KERALA GRANDHASALA SANGHOM

130. SHRIMATI DEVAKI (GOPI DAS) : Will t le Minister of EDUCATION be pleased to state:

(a) whether Government have received any amplication for financial assistance from the Kerala Grandhasala Sanghon;; and

(b) if so, what action has been taken on it?

THE MINIS ITER OF EDUCATION (DR. K. L. SIBIMALI): (a) Yes, Sir.

(b) A statement is attached